

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.275 OF 2020

PETITIONER

1. VARGHESE.P.D, AGED 55,
S/O LATE DEVASSYKUTTY,
PADIKALAN HOUSE, PARIYARAM P O,
THRISSUR DISTRICT - 680 721

BY ADV. SRI.SREEKUMAR CHELUR

RESPONDENTS:

1. THE STATE OF KERALA REPRESENTED BY
THE SECRETARY TO THE GOVERNMENT,
LOCAL SELF GOVERNMENT INSTITUTIONS,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM DISTRICT-695 001.
2. THE CHALAKUDY MUNICIPALITY,
REPRESENTED BY THE SECRETARY,
CHALAKUDY P O, THRISSUR DISTRICT-680 721
3. THE ASSISTANT EXECUTIVE ENGINEER,
PUBLIC WORKS DEPARTMENT,
(PWD ROADS DIVISION) ,
NEARTKODALMANICKAM TEMPLE,
IRINJALAKUDA P O, THRISSUR DISTRICT-680 121.

4. THE SUB INSPECTOR OF POLICE,
CHALAKUDY POLICE STATION,
CHALAKUDY P O, THRISSUR DISTRICT- 680 721.

5. WILSON K D, AGED ABOUT 50,
S/O DEVASSY, KOTTAKKAL HOUSE,
NORTH CHALAKUDY, CHALAKUDY P O,
THRISSUR DISTRICT- 680 721.

6. FREDDY JACKSON PERRERA, AGED 31,
S/O ELIYAS JAMES PERRERA,
PALAIKKAPARAMBIL HOUSE,
WEST CHALAKUDY,
THRISSUR DISTRICT- 680 721.

R1 & 3-4 BY SMT. B. VINITHA GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

BECHU KURIAN THOMAS, J

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WP(C) TMP NO. 275 OF 2020

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DATED THIS THE 5th DAY OF May, 2020

ORDER

Government Pleader to get instructions.

Post on 12.05.2020.

Nsd

**BECHU KURIAN THOMAS
JUDGE**

W.P(C) TMP NO.275 OF 2020 ..4..

APPENDIX

PETITIONERS EXTS:

EXT-P1:A TRUE COPY OF THE ORDER OF THE 2ND RESPONDENT DATED
13.03.2020

EXT-P2:A TRUE COPY OF THE PHOTOGRAPHS TAKEN BY THE PETITIONER
RECENTLY.